NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/557/IB/2017

NAME OF THE PETITIONER(S)

: R.L. STEELS & ENERGY LTD

NAME OF THE RESPONDENT(S)

: JONAS WOOD HEAD & SONS INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. PAWAN JHABAKH
2. CURU DHANANIMI

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ORDER

Counsels for both the parties are present. The report of the Chartered Accountant has not been submitted. We direct the parties to co-ordinate with the Chartered Accountant for getting the report expedited. Put up on 17.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)